

(a) whether it is fact that the Mysore Government have requested the Central Government to allot more funds to implement their irrigation projects;

(b) how Government propose to find funds to give top priority to useful and feasible projects ; and

(c) whether the Mysore Government have a very low percentage of irrigation projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR (PRASAD)): (a) Yes, Sir.

(b) During the Fourth Plan period 10 per cent of the Central assistance to States is expected to be given on the basis of continuing major irrigation and power projects .

(c) The percentage of irrigation potential created in Mysore by major and medium irrigation schemes to the end of 1968-69 to the ultimate irrigation potential is about 42 and this is likely to rise to 52 at the end of the Fourth Plan. This will go up to 77 per cent on completion of all sanctioned projects .

#### Gold Reserves

1690. SHRI TENNETI VISWANATHAM : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that gold in the Reserve Bank of India has been revalued during this month;

(b) the circumstances that have led to it; and

(c) whether Government propose to press on the World Bank and the Indian Monetary Fund to revalue their gold reserves ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes Sir.

(b) Gold held in the Issue Department of the Reserve Bank of India was valued at 2.88 grains equivalent to 0.186621 grammes of fine gold per rupee as required under section 33(4) of the Reserve Bank of India Act as it

stood before the recent amendment. This was the pre-devaluation rate and the section has, therefore, been amended to provide for the revaluation of gold at the current official I.M.F. rate of 0.118489 grammes of fine gold per rupee.

(c) No, Sir. The gold of the International Monetary Fund and the World Bank is already valued at the official rate, which we have now adopted, in terms of rupees, for our gold reserves.

मध्यावधि चुनावों के लिये सरकारी उपक्रमों में कर्मचारी

1691. श्री यशवन्त सिंह कुशावाह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकारी क्षेत्र के उद्योगों में अत्यधिक उत्तरदायी पदों पर कार्य कर रहे जो व्यक्ति मध्यावधि चुनावों में उम्मीदवार थे उनके नाम क्या हैं तथा उनकी संख्या कितनी है ; और

(ख) क्या उन व्यक्तियों ने त्यागपत्र दे दिये थे अथवा उन्होंने छुट्टी ली थी ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). सरकारी उपक्रम में अध्यक्ष का पद, सबसे अधिक जिम्मेवारी का पद होता है। उपलब्ध सूचना के अनुसार, श्री केशव देव मालवीय ने, जो हैवी इंजीनियरिंग कारपोरेशन के अध्यक्ष थे, मध्यावधि चुनाव लड़ने से पहले अपने पद से इस्तीफा दे दिया था, उनका इस्तीफा मंजूर कर लिया गया था।

अन्य अध्यक्षों के संबंध में, जिन्होंने मध्यावधि चुनाव लड़ा हो, सूचना इकट्ठी की जा रही है और यदि इस तरह का कोई मामला हो तो उसकी सूचना भी सभा की मेज पर रख दी जायेगी।

#### RE. CALLING ATTENTION NOTICE (Query)

SHRI SAMAR GUHA (Contai) : Sir, I have to make a submission. It is a point of submission. (Interruption)

MR. SPEAKER : I have read your letter. I would not allow any submissions now. It is good that my attention has been drawn to it. But no more submissions. (*Interruption*) I am on my legs. I am not allowing you. I have received your letter. You were kind enough to write to me.

SHRI SAMAR GUHA : I have a right to say. I have written a letter to you yesterday, but I have not received a reply. I have right to say. ....

MR. SPEAKER : You have no right to get up. I am passing on to the Calling Attention Notice.

SHRI SAMAR GUHA *rose --*

MR. SPEAKER : I have not accepted your proposal. If tomorrow, you send a Calling Attention Notice and if somebody else writes to me, "Do not allow it," and if I am to accept the latter, then there will be no Calling Attention Notices at all ! If tomorrow Shri Samar Guha sends a Calling Attention Notice and somebody else writes to me, "You do not allow it," then, there will be no end to it. (*Interruption*)

SHRI SAMAR GUHA *rose--*

MR. SPEAKER : Order, Order. You have no right. I am telling you that you have no right. It is not proper. If I have allowed a Calling Attention motion and if you say, "Do not allow it," then, if I concede your request, there will be no Calling Attention Notices any longer. I will be surrendering my right, and I will be denying the right of Hon. Members to send such notices. If the Calling Attention Motions are allowed, they will come up, whether you like it or not, and the Member will have it.

SHRI SAMAR GUHA : Sir, my submission is\*\*\*

MR. SPEAKER : Order, Order. Nothing will be recorded. His speech will not be recorded.

SHRI SAMAR GUHA *rose--*

MR. SPEAKER : You may say anything ; nothing will be recorded. Please sit down. I appeal to you. Will you kindly sit down ?

SHRI SAMAR GUHA : I humbly submit to you that I had written to you.

MR. SPEAKER : Will you kindly sit down ? Shri Jyotirmoy Basu.

SHRI JYOTIRMOY BASU *rose --*

SHRI NAREDRA SINGH MAHIDA (Anand) : Sir, I move under rule 225 a question of privilege. I am on a point of order ?

MR. SPEAKER : What is the point of order ?

SHRI NAREDRA SINGH MAHIDA : I raise a question of privilege.

MR. SPEAKER : About what ?

SHRI NARENRA SINGH MAHIDA : I request you.

MR. SPEAKER : What is it ?

SHRI NARENDRA SINGH MAHIDA : It is about--

MR. SPEAKER : About what ?

SHRI NARENDRA SINGH MAHIDA : Breach of privilege. (*Interruption*) If you want that it could be done later, I will raise it afterwards.

MR. SPEAKER : Calling Attention has been called. It is certainly unfortunate, because he is a senior member. I have taken up the Calling Attention.

SHRI NARENDRA SINGH MAHIDA : I will raise it afterwards.

12.30 hours.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

NEEDE TO RECALL THE GOVERNOR OF WEST BENGAL

SHRI JOTIRMOY BASU (Diamond Harbour) : Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :

"The immediate need to recall the Governor of West Bengal, Shri Dharam Vira."

SHRI Y. B. CHAVAN *rose --*

SHRI J. B. KRIPALANI (Guna) : Sir, this is an important issue. I do not usually intervene, but this is an important

\*\*\*Not recorded.